

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5129  
ANSWERED ON:26.04.2013  
LEGAL IDENTITY TO TAUNGYAS  
Gandhi Shri Feroze Varun

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

(a) whether the Government proposes to resettle and give a legal identity to the Taungyas, so that they can get BPL cards, and avail of banking facilities; and

(b) if so, the details thereof and the steps being taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) : Taungyas community is not notified as Scheduled Tribe in the country. The proposal for inclusion of Taungyas as scheduled Tribes has not been received from any of the States/ UTs by the Ministry.

(b) : Does not arise.